

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 21-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	Misc DJ	488/19	RAHIS KHAN	Vs.	IQBAL KHAN
2	MACT	915/19	VED PRAKASH	Vs.	AZAD HUSSAIN
3	MACT	13/20	HAPPY BEHAL	Vs.	RAHUL KUMAR PRAJAPATI
4	MACT	203/20	JATAR SINGH	Vs.	SHEKH MOHD. SAAD
5	Misc DJ	155/20	RAMLESH KUMARI	Vs.	DTC AND ORS.
<u>Defendant/Respondent Evidence</u>					
6	MACT	614/19	IMTIYAZ	Vs.	JAI PRAKASH
7	MACT	615/19	FAHEEM	Vs.	JAI PRAKASH
<u>Misc. Arguments</u>					
8	MACT	131/17	AJIT KUMAR	Vs.	LALIT KUMAR MANDAL & ANR.
<u>Final Arguments</u>					
9	MACT	754/19	BABBAN SINGH	Vs.	PARMOD

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 21-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
--------------	------------------	---------------------	-----------------	--------------	---------------

Misc. cases/purpose

1	M CrI	74/2020	MOHAN JOSHI	Vs	UNKNOWN
2	M CrI	77/2020	GULSHAN KUMAR	Vs	ARYAN RAWAL